

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
LIVEIN AQUA SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor	Livein Aqua Solutions Private Limited
2.	Date of incorporation of Corporate Debtor	20-12-2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies Ahmedabad, under the Companies Act, 2013
4.	Corporate Identity No./Limited Liability Identification No. of the Corporate Debtor	U52100GJ2013PTC077985
5.	Address of the registered office and principal office (if any) of corporate debtor	G-103 Sterling Heights, Ugat Canal Road, near Palanpur Jakatnaka, Surat, Gujarat, India – 395005.
6.	Insolvency commencement date in respect of corporate debtor	12.01.2026 (Order received - 13.01.2026)
7.	Estimated date of closure of insolvency resolution process	11.07.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Dhaval Jitendrakumar Mistry Reg No: IBBI/IPA-001/IP-P-01853/2019-2020/12849
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 9-B, Vardan Complex, Near Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad – 380009 Email: cadhavalmistry@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 9-B, Vardan Complex, Near Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad – 380009 Email- cirp.livein@gmail.com
11.	Last date for submission of claims	27.01.2026 (14 days form receipt of the order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in (b) NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of **Livein Aqua Solutions Private Limited** on **12.01.2026**.

The creditors of **Livein Aqua Solutions Private Limited** are hereby called upon to submit their claims with proof on or before **27.01.2026** to the interim resolution professional at the email/address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No.12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA[NA].

Submission of false or misleading proofs of claim shall attract penalties

Sd/-

Dhaval Jitendrakumar Mistry,

Interim Resolution Professional of

Livein Aqua Solutions Private Limited (in CIRP)

Regn No.: IBBI/IPA-001/IP-P-01853/2019 -2020/12849

AFA valid till 30.06.2027 **Email** – cadhavalmistry@yahoo.com

Date: 14.01.2026

Reg. Add: 9-B, Vardan Complex, Near Vimal House, Lakhudi Circle,

Place: Ahmedabad

Navrangpura, Ahmedabad, Gujarat, 380009